NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 317/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

Name of the Company Under Section		Sunil Beriwal-Vs-Satyalaxmi Tradelink Pvt Ltd. 9 IBC		
1.	Vikan Siv	AAN	opalies credit	2

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor has made a request for adjournment. Prayer is allowed.

List it on 14/02/2018 for admission.

Sd

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)